NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No. 08 /58/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: Yatin Shirodkar Vs. M/s Vimal Management Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58(3)

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner(s):

Mr. Bhuvan Gugnani, Advocate

For the Respondent(s): Mr. Kunal Godhwani, Advocate

Mr. Sidhant Virmani, Advocate

ORDER

Reply has been filed by the Respondent seeking condonation of delay. This application is allowed and their reply is taken on record.

Be listed for final arguments on 12th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)

(Lekh Raj Singh)